

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 94 of 2006**

**Dated :4<sup>th</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Limited ... Appellant(s)  
Versus ... Respondent(s)  
CERC & Ors.**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran &  
Ms. Swapna Seshdri**

**Counsel for the Respondent(s): Mr. Pradeep Mishra &  
Mr. Manoj Kr. Sharma for R-2  
Ms. Yogmaya Agnihotri for R-17  
Mr. Manoj Dubey for R-30  
Mr. R.B. Sharma for R-37**

**ORDER**

Post the matter for further hearing on **19<sup>th</sup> May, 2011 at 2.30 p.m.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

vs/rkt